out a nutritive food which can be produced cheaper and can be distributed and consumed by people who live in localities where rice is mostly eaten.

पंडित डी॰ एन॰ तिवारी : प्राकृतिक चावल झौर सिन्थेटिक चावल के स्वाद भिन्न भिन्न होंगे या एक समान होंगे ?

श्मी के॰ डी॰ मालवीय : जिस प्रकार दो मनुष्यों के चरित्र नहीं मिलते ग्रीर खूबियां नहीं मिलतीं, उसी प्रकार दो खाने वाली चीजों के स्वाद भी नहीं मिल सकते ।

Dr. Rama Rao: May I know if the synthetic rice will contain vitamin B?

Shri K. D. Malaviya: Yes, Sir. It will contain vitamin B.

REQUISITIONED LANDS IN MANIPUR

\*1718. Shri L. Jogeswar Singh: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Government have decided to pay compensation for lands requisitioned or leased in Manipur State for the purpose of constructing air-fields during the last war;

(b) if so, the total amount sanctioned for the payment of compensation; and

(c) the number of claims received in this connection?

The Deputy Minister of Defence (Sardar Majithia); (a) Yes.

(b) Rs. 22,05,000.

(c) Number of petitions received by Defence Ministry is three but that by the Manipur State authorities is not known.

Shri L. Jogeswar Singh: May I know, Sir, whether, in view of the long pending of the case, Government propose to take any steps so that payment may be effected as early as possible?

**Sardar Majithia**: I have said that it has been finally decided to pay Rs. 22,05,000.

Shri L. Jogeswar Singh: What steps have been taken to make payment as early as possible?

Sardar Majithia: That is exactly what I mean. It has been decided. Payment will be made in the very near future; possibly it will start off within the next month.

**Shri L. Jogeswar Singh:** Do Government propose to set up an *ad hoc* Committee to advise the Government in. this matter? If not, why not?

Sardar Majithia: Government do not propose to set up any Committee because assessments have been made after due verification, and after further verification the claims have been settled. The hon. Member would be interested to know a little bit of the figures about de-requisitioning as well. out of 3504 and odd acres, 3330 acres have already been de-requisitioned. So it leaves a very small amount with the Government of India and, therefore, there is no necessity to appoint a Committee.

Shri Muniswamy: What would be the number of peasants who would have been affected by this?

Sardar Majithia: It is difficult for me to give you the number of persons. But, as I said, the Ministry has received only three representations. So the people who would be affected by it could not now be very large.

## CHRISTIAN MISSIONARIES

•1719. Shri Kanavade Patli: Will the Minister of Home Affairs be pleased to state:

(a) whether the views expressed by him at Raipur on the application of the constitutional rights to the propagation of the Christian religion as published in the "Hindustan Standard" of the 16th March, 1954, represent the policy of Government; and

(b) if not, whether Government will state their policy in this regard?

The Deputy Minister of Home Affairs (Shri Datar): (a) No; the report

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is incorrect in material particulars and is misleading.

(b) Government's policy in the matter was explained in the course of the debates on the budget demands of the Home and States Ministries on the 5th and 6th April 1954.

Shri Kanavade Patil: May I know whether in view of the fact that there is a great deal of misunderstanding about the foreign missionaries in this country, the Government is making any clear statement in connection with conversion and proselytisation of the people in this country?

The Minister of Home Affairs and States (Dr. Katju): Whenever any necessity arises and a demand is made, I shall be prepared to do so.

**Shri Kanavade Patil:** May I know whether conversion is allowed under our present Constitution?

Mr. Speaker: He is asking for opinion; I am not allowing it.

Shri Kanavade Patil: May I know whether the Government is in possession of the information regarding the conversions these people have made during the last five years?

**Dr. Katju:** That is a matter of census. If anybody asks for the figures, **I shall let them know as to how many** were converted.

भी खांगड़े: क्या सरकार को मालूम है कि मध्य प्रदेश के रायगढ़ जिले में गत पांच वर्षों में जसपुर तहसील में डेढ़ हजार हिन्दू आदिवासियों को ईसाई बनाया गया है और इन के लिये रांची से २० लाख डालर दिये गये ?

डा॰ काटजू: मुझे इस की तहकीक मालूम नहीं है, हां, ग्राप ने जो फरमाया वह मैं ने सून लिया।

Shri Badshah Gupta: May I know whether the same rights and privileges as are enjoyed by the foreign Missionaries in India are being enjoyed by our missionaries anywhere in the world? Dr. Katju: May I know the number of our missionaries outside India?

Sardar A. S. Saigal: May I know whether an hon. Minister can ask questions?

**Mr. Speaker:** The question is not about the number of missionaries but whether the rights enjoyed are the same.

Dr. Katju: My hon. friend is putting me in very great difficulty. I know he rights I give them. But, what rights they enjoy outside, I do not know.

## SCHOLARSHIPS FOR SCIENTIFIC RESEARCH

•1721. Dr. Rama Rao: (a) Will the Minister of Education be pleased to state how many senior and junior scholarships for research in scientific subjects were awarded to the Calcutta University during 1951-52, 1952-53 and 1953-54 and in what subjects?

(b) How many of the scholars have completed their research?

(c) How many of them have Leen absorbed in the National Laboratories?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) A statement giving the information required is laid on the Table of the House. [See Appendix VIII, annexure No. 4.]

(b) Two.

(c) The information is being collected and will be placed on the Table of the House.

Dr. Rama Rao: May I know in what department of the National Laboratories, these post-graduates have been taken up?

**Dr. M. M. Das:** That particular information is being collected and will be placed on the Table of the House.

Shri N. B. Chowdhury: In the statement there is a reference to the quota according to which the vacancies are filled. May I know what is the quota